HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Jammu)
****
NOTIFICATION

No: 2808/RG/RC **Dated: 17.11.2026.**

Subject: Rescheduling of Interview/Viva-voce for the temporary engagement of Research Assistants.

In continuation of Order No. ***1686/RG/RC dated 28.10.2026,*** whereby the interviews/viva-voce for temporary engagement as Research Assistants were deferred till further orders, it is hereby notified for the information of all concerned candidates that the interviews/viva-voce shall now be conducted on the following dates:

Division	Dates of Interview/Viva-voce
Jammu	From S.No. 1 to 12: ***25th November, 2026*** From S.No. 13 to 23: ***26th November, 2026***
Kashmir	From S.No. 1 to 20: ***3rd December, 2026*** From S.No. 21 to 37: ***4th December, 2026***

Candidates are advised to report at the venue and time mentioned in their individual interview call letter, carrying their original documents and a valid photo identity proof.

The admit cards shall be available for download on the official portal ***https://exams.jklhc.in*** with effect from the dates given below:

Division	Admit Card Download w.e.f.,
Jammu	***20th of November, 2026.***
Kashmir	***30th of November, 2026.***

All other terms and conditions mentioned in the earlier notification shall remain the same.

By order.

17/11/26

(Baldev Raj)
Registrar Recruitment

No: 53972-87/RG/RC **Dated: 17.11.2026.**

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice_____;
   ... for kind information of their Lordships.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu, for information.
4. Registrar Computer (I.T), High Court of J&K and Ladakh, Jammu for information.

5. Registrar Judicial(s), High Court of J&K and Ladakh, Jammu/Srinagar for information;
6. Additional Registrar (Adm.), Office of the Registrar General, High Court of J&K and Ladakh, Jammu, for information.
7. Director Information, J&K, Jammu with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir Province.
8. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
9. Director Radio Kashmir, Jammu/Srinagar/Leh for broadcast of the Notification in news and employment bulletin.
10. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the notification uploaded on the official website of the High Court of J&K and Ladakh.
11. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
12. Notification file.

Registrar Recruitment